

(7)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD
RA. NO. 30/95 in O.A.1246/93.

Date of Order: 27-3-95

Between:

Smt. Nanda Savithri.

.. Applicant.

and

1. Admiral Superintendent,
Naval Dockyard, Visakhapatnam.
2. The Flag Officer, Commanding-in-Chief,
Eastern Naval Command, Visakhapatnam.

.. Respondents.

For the Applicant: Mr. K. Vinaykumar, Advocate

For the Respondents: Mr. N. V. Ramana, Addl. CGSC.

CORAM:

THE HON'BLE MR. JUSTICE V. NEELADRI RAO : VICE- CHAIRMAN

THE HON'BLE MR. A. B. GORTHI : MEMBER(ADMN)

The Tribunal made the following Order:-

The applicant in the OA filed this Review Application.

Learned counsel for the applicant submitted that
in view of the disposal of the Criminal Appeal No. 451/94 on the file
of A.P. High Court by judgment dt. 15-3-95, this RA is not pressed.

Accordingly the RA is dismissed.

Prabhakar
Deputy Registrar (J) CC

To

1. The Admiral Superintendent, Naval Dockyard,
Visakhapatnam.
2. The Flag Officer, Commanding-in-Chief,
Eastern Naval Command, Visakhapatnam.
3. One copy to Mr. K. Vinaykumar, Advocate,
Advocates' Association, High Court of A.P. Hyderabad.
4. One copy to Mr. N. V. Ramana, Addl. CGSC. CAT. Hyd.
5. One spare copy.

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